NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: TCP/193/2016

NAME OF THE PETITIONER(S): Subbaraj Srinivasan

NAME OF THE RESPONDENT(S): M/s Lotus Real Promoter Private Limited & 6 others

UNDER SECTION: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by Signature

**Name (in Capital)

Signature

**Name (in Capital)

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to make final submissions. At request, time is enlarged. Put up on **09.01.2018** at **10.30 A.M.**

MEMBER (JUDICIAL)

ghk